

Most Urgent

D.No. 2418 /2020

Office of the Principal District Judge,
Sivagangai
Date: 21.04.2020

CIRCULAR

(1) In partial modification in the Circular dated 15.04.2020 in D.No.2396/2020 **ALL THE CASES** in the respect of i) **Principal District Court, Sivagangai,** ii) **Additional District Court, Sivagangai,** iii) **Sub Courts, Sivagangai, Devakottai, Manamadurai,** iv) **District Munsif Courts, Sivagangai, Devakottai,** v) **Principal District Munsif Court Manamadurai,** vi) **Additional District Munsif Court, Karaikudi,** originally posted to 22.04.2020 to 30.04.2020 will be taken up hearing has mentioned below..

Cases Posted on (1)	Adjourned to (2)
22.04.2020	04.05.2020
23.04.2020	05.05.2020
24.04.2020	06.05.2020
27.04.2020	07.05.2020
28.04.2020	08.05.2020
29.02.2020	11.05.2020
30.04.2020	12.05.2020

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(2) In view of the Circular of the Hon'ble High Court, Madras in Roc.No.1363/2020/RG, dated 24.03.2020,12.04.2020 and 20.04.2020. all the **CIVIL CASES** in respect of i)**Fast Track Mahila Court, Sivagangai**, ii)**Special Court for Exclusive Trial of Cases Under POCSO Act, Sivagangai**, ili)**Special Court for Exclusive Trial of Cases Under SC/ST (POA) Act, Sivagangai**, iv)**Chief Judicial Magistrate Court, Sivagangai**, v)**Special Court for Vigilance & Anti-Corruption, Sivagangai**, vi) **Additional District Munsif cum Judicial Magistrate Court, Manamadurai**, vii) **Principal District Munsif cum Judicial Magistrate Court, Karaikudi**, viiii) **District Munsif cum Judicial Magistrate Courts, Thiruppathur, Ilayangudi, Singampunari, Thiruppuvanam**, ix) **Judicial Magistrate Court, Devakottai**, x) **Judicial Magistrate No.I Court, Sivagangai**, xi) **Judicial Magistrate No.II Court, Sivagangai**, xii) **Additional Mahila Court (JM Level) , Sivagangai**, xiii) **Fast Track Court (JM Level), Karaikudi** originally posted to 22.04.2020 to 30.04.2020 will be taken up hearing has mentioned below.

Cases Posted on (1)	Adjourned to (2)
22.04.2020	04.05.2020
23.04.2020	05.05.2020
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29.02.2020	11.05.2020
30.04.2020	12.05.2020

(3) All other instructions and adjournments as mentioned in the circular dated 15.04.2020 in D.No.2396/2020 holds good.

B. W. J.
Principal District Judge,
Sivagangai.

21.4.2020

To:

- 1) All the Judicial Officers in Sivagangai District (Civil & Criminal Unit)
- 2) The Bar Associations, Sivagangai District.